

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
IA NO. 35 OF 2016 & IA NO. 838 OF 2017**

Dated: 15th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

M/s Duggar Fiber Pvt. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar a/w
Ms. Anukriti Jain
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. M.K. Pandey for R-1

Mr. Manu Seshadri
Mr. Ishan Bisht for R-2

ORDER

Learned counsel for respondent No.1 seeks some time to file Vakalatnama.

As agreed by learned counsel for the parties, list the matter for hearing on **24.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**